

1	2	3
27.	Uttarakhand	05
28.	West Bengal	-
29.	Andaman and Nicobar Islands	-
30.	Chandigarh	-
31.	Dadra and Nagar Haveli	-
32.	Daman and Diu	-
33.	Delhi	-
34.	Lakshadweep	-
35.	Puducherry	-
TOTAL		63

Entrance tests for admission to Navodaya Vidyalayas

†654. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that admissions in Navodaya Vidyalayas are being made through entrance tests in violation of the Right to Education Act;
- (b) if so, the details thereof;
- (c) whether Government has decided to take any kind of action against the guilty officers; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) to (d) The Right to Education Act came into force on 01.04.2010. Selection test for a majority of Navodaya Vidyalayas took place in February, 2010, whereas for a few schools in winter-bound areas, the test was conducted in April, 2010.

Fake technical institutions

655. SHRI RAJKUMAR DHOOT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that many fake and non-existent technical institutions have been issuing diplomas/certificates to usurp grants/financial assistance under various schemes of Government for the benefit of specified sections of society;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken to bring to book all culprits to put to end this malpractice?

†Original notice of the question was received in Hindi.